

106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB)No.547/KB2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th January 2018, 10.30 A.M

Name of the Company	Daya Engineering Works Pvt.Ltd.-Versus- UIC Udyog Limited		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS Deepak Kumar Khaitan, F.C.S. Respondent Deepak Kumar Khaitan
Practising Company Secretary 15/01/18

2. Ms Debaleena Ganguly Adv Petitioner D. Ganguly
Ms Sandeep Chakraborty Adv 15/0

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel for the operational creditor has made a request that time may be given for filing rejoinder. Prayer is allowed. Rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite party.

List it on 12/02/2018 for admission.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)